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WP-19797-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 2<sup>nd</sup> OF JULY, 2025

WRIT PETITION No. 19797 of 2025

M/S VERMA GRAH UDHYOG

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

## Appearance:

Shri M.K. Vishwakarma - Advocate for the petitioner.

Ms. Janhavi Pandit - Additional Advocate General for the respondent/State.

## **ORDER**

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition reserving the right of the petitioner to approach the Arbitral Tribunal under the M.P. Madhyastham Adhikaran Adhiniyam 1983.

Petition is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE

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